

1

OPEN COURT
CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Allahabad this the 29th day of July, 2009.

PRESENT:

HON'BLE MR.ASHOK S. KARAMADI, MEMBER-J
HON'BLE MRS. MANJULIKA GAUTAM, MEMBER-A
CCP No.97/2007 in O.A. No.1176 of 2004
(U/s 17 of Administrative Tribunals Act 1985)

Smt.Radha,
W/o Late Prem Chandra,
presently working as Safaiwala
under Chief Medical Superintendent,
North Central Railwy, Allahabad,
R/o Khushru Bagh Railway Colony,
Allahabad.Applicant

(By Advocate Shri Sudama Ram)

Vs.

1. Shri Deepak Dave,
Divisional Railway Manager,
North Central Railway, Allahabad.
2. Shri Sandeep Trivedi,
Sr. Divisional Personnel Officer,
North Central Railway,
DRM's Office, Allahabad.Respondents

(By Advocate Shri V.K.Goel)

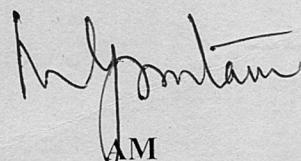
ORDER

HON'BLE MR.ASHOK S. KARAMADI, MEMBER-J

Learned counsel for the applicant states that the respondents
have complied with the order of the Tribunal.



2. Having regard to the same, this Contempt Petition has become infructuous and accordingly dismissed. Notice issued to the respondents discharged.



AM



JM

IV